

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 160 /1993 (in O.A. No. 153/93)

Dr. Kuldeep Kumar Mathur Versus UOD & OS -

Date of Order

Orders

This is an O.P. (in O.A. No. 153/93) for early hearing of O.A. On scrutiny it has been found in order.

S.O. (J), DR.

2/15/93

Register & Put up in Court for admission on 15-3-93 as per court slip

[Signature]
REGISTRAR
C.A.T. JAIPUR

15/3 Sh. Akhil Simlot counsel for the applicant. Accepted. ^{O.A.} May be listed for admission on ~~23/3~~ 16/3/93

[Signature]

(B.N. Dhaundiyal)
Member (Admin)

[Signature]
(D.I. Mehta)
Vice-Chairman